



LEGISLATIVE ASSEMBLY OF GOA

The Goa Public Health (Amendment) Bill, 1995

(Bill No. 5 of 1995)

(As passed by the Legislative Assembly of Goa on the
30th day of March, 1995)

GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PANAJI
MARCH, 1995

The Goa Public Health (Amendment)
Bill, 1995

(Bill No. 5 of 1995)

A

BILL

further to amend the Goa, Daman and Diu Public Health Act, 1985.

Be it enacted by the Legislative Assembly of Goa in the Forty-sixth Year of the Republic of India as follows:—

1. *Short-title and commencement.*— (1) This Act may be called the Goa Public Health (Amendment) Act, 1995.

(2) It shall come into force at once.

2. *Amendment of section 53.*— In sub-section (1) of section 53 of the Goa, Daman and Diu Public Health Act, 1985 (Act 25 of 1985), clause (vii) shall be omitted.